

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.06.2018

ORDER NO. 129 OF 2018

Hon'ble HOD is pleased to modify the roster order no. 124 of 2018 for CESTAT, Bangalore from 25/06/2018 to 06/07/2018 to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. S. S. Garg, Member (Judicial) and Hon'ble Sh. P. Anjani Kumar, Member (Technical)	From 25/06/2018 to 06/07/2018	Custom, Excise and Service Tax Division Bench Matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified

By order,



(Bineesh Kumar K. S.)
Dy. Registrar (Admn)

Copy to:-

SPS to Hon'ble HOD/Hon'ble Members, CESTAT Bangalore/ P.A.
to Registrar/ Dy. Registrar/Asstt. Registrar/Bar
Association/Chief Commissioner (AR)/ Commissioner
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Dy.Registrar

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.06.2018

ORDER NO. 130 OF 2018

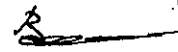
Hon'ble HOD is pleased to modify the roster order no. 117 of 2018 for CESTAT, New Delhi from 25/06/2018 to 29/06/2018 to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ashok Jindal, Member (Judicial)	From 25/06/2018 to 29/06/2018	Single Member Bench Matters.

Note:

1. On every Friday afternoon special Bench sittings will be notified, if any.

By order,



(Bineesh Kumar K. S.)
Dy. Registrar (Admn)

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to Registrar/ Dy. Registrar/Asstt. Registrar/Bar
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Dy.Registrar

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.06.2018

ORDER NO. 131 OF 2018

Hon'ble Member HOD is pleased to modify the roster order no. 127 of 2018 for CESTAT, Mumbai to the extent indicated below:-

On 21/06/2018 at 02.30 P.M. Hon'ble Dr. D. M. Misra, Member (Judicial) and Hon'ble Dr. Sanjeev Sriwastav, Member (Technical) will hear the following part heard matters:-

C/89765/2015

By order,



(Bineesh Kumar K. S.)
Dy. Registrar (Admn)

Copy to:-

SPS to Hon'ble HOD/Hon'ble Members, CESTAT Mumbai/ P.A.
to Registrar/ Dy. Registrar/Asstt. Registrar/Bar
Association/Chief Commissioner (AR)/ Commissioner
(AR)/Notice Board/ Website/Guard File/Office Copy.



Dy.Registrar